NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 96/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES: M/s. Duplet Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

Compounding Application No. 96 of 2015.

No one is present. Registry is directed to issue another Notice with the intimation that in case of non-appearance the pending application shall be decided on merits. To put up for final hearing on **14.03.2017**.

Sd/-

17th February, 2017.

M.K. SHRAWAT.
MEMBER (JUDICIAL)